

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

216. C.P. (IB)/542(MB)2023

**IN THE MATTER OF**

ETC- ENERGY THERAPY CO. Pvt Ltd

VS

Orbiigo Heavy Lifters Private Limited

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 13.02.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

SHRI. SANJIV DUTT  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:       Prakhar Tandon (VC)  
For the Respondent:       None

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**ORDER**

Despite service, none has appeared on behalf of the Respondent. In view of the absence of the Respondent, we are constrained to proceed ex-parte against Respondents.

Heard the Ld. Counsel for the Petitioner, the present case is **reserved for orders.**

Sd/-  
SANJIV DUTT  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

Shubham